

**No. L-1/268/2022/CERC  
CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

**Shri Jishnu Barua, Chairperson  
Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member**

**Date of Order: 29.03.2023**

**In the matter of**

Terms and conditions of tariff for the tariff period starting from 1.4.2024- Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

**ORDER**

The Commission has initiated the process of formulating the Terms and Conditions of Tariff Regulations for the tariff period commencing from 1.4.2024. In order to facilitate the process of finalization of terms and conditions of tariff, the generating companies namely NTPC, NLC, NEEPCO, DVC, NHPC, THDC, NHDC, SJVNL, NTPC-SAIL, RGPPL, Aravali Power Company Private Limited ( APCPL), Pragati Power Corporation Ltd.(PPCL), Torrent Power Ltd., Udupi Power Ltd. , Maithon Power Limited (MPL),GMR-Kamalanga Energy Ltd.(GKEL), OTPCL and Transmission Licensees namely POWERGRID, Powerlinks Transmission Ltd., Jaypee Power Grid Ltd., Torrent Power Grid Pvt. Ltd., Parbati Koldam Transmission Company Ltd. , East North Inter-connection Company Ltd., Jindal Power Ltd. etc. (as per the list of Transmission Licensees enclosed herewith) are directed to furnish the details of actual performance/operational data and O&M expenditure, Actual Capital Spares consumed, Water Charges paid for the financial years 2017-18 to 2021-22 in respect of their thermal generating stations, hydro generating stations and transmission systems, as the case may be, along with any specific or special features of the generating station and the transmission system.

2. In this context, in respect of thermal generating stations, the generating companies namely, NTPC, NLC, NEEPCO, DVC, NTPC-SAIL, RGPPL, APCPL, PPCL, OTPCL, Torrent Power Ltd., MPL, Adani, Udupi, GMR-Kamalanga are

required to furnish the verified and duly certified actual data in respect of actual and scheduled generation, declared capacity, water consumption, water charges paid, list of capital spares consumed along with cost, consumption of main/ secondary/ alternate fuel along with average price and GCV(as billed, as received and as fired based on measurement of GCV from top of the wagon) of fuels, Auxiliary Energy Consumption excluding colony consumption, details of fuel stock maintained at the station including carpet coal (quantity to be fixed), maximum storage capacity of fuel stocks of the generating station, transit and handling losses separately of coal/lignite, data relating to planned and forced outages, etc., on annual basis for the years 2017-18 to 2021-22 in the prescribed formats for each of the coal/lignite based generating stations **(Annexure-I)** and gas/liquid fuel based generating stations **(Annexure-II)**. If any of the generating station or Unit/Units of a station of the above generating companies are in commercial operation after 2011-12, then the data from the COD of the Unit(s) / station to till date should be furnished on annual basis or part of the year, as the case may be. Further, the generating companies shall also furnish the details of expenditure incurred towards Special Allowance and Compensation Allowance wherever allowed to their coal/lignite based stations as the case may be. The accounting treatment of both the allowances may also be given along with station wise details of compensation allowance and special allowance collected up to 2021-22 and to be collected in 2022-23 and 2023-24.

3. The information with regard to stations based on Super Critical Technology which are under operation and the projects for which, the contracts have been awarded, shall be furnished separately along with actual/design performance and operational parameters as the case may be. The requisite details of turbine heat rate, boiler efficiency, unit and station auxiliary energy consumption (excluding colony consumption), heat balance diagram of the generating stations, correction curves like variation in gross heat rate with variation in load, life cycle degradation factor, etc, as per design / actual shall be furnished to enable the Commission to take a view in this regard. The station wise details are also needed to be furnished for variation in above parameters as per contractual commitment and actual achieved.

4. All hydro generating stations within the regulatory jurisdiction of the Commission, namely NHPC, NHDC, NEEPCO, DVC, THDC, BBMB, NTPC, HBPC, L,

TUL, SSNNL and SJVNL are required to furnish the generation data relating to actual and scheduled generation, auxiliary energy consumption, average declared capacity and actual monthly average peak hour MW during the year, weighted average duration of outages, etc on annual basis for the years 2017-18 to 2021-22 in the prescribed format **(Annexure-III)**. In case of pondage and storage type of schemes, the generating companies shall also furnish information relating to live storage capacity, head at Full Reservoir Level (FRL) and at Minimum Draw Down Level (MDDL), MW capability at FRL and MDDL and month-wise details of the design energy on ten-day basis as approved by CEA, in the above format. Additional information with regard to actual availability of the hydro generating stations shall be furnished in the prescribed format **(Annexure - IV)**

5. All the transmission licensees, as per the list of transmission licensees enclosed, shall furnish actual annual performance/ operational expenses for the respective transmission system as per the prescribed format **(Annexure-VA)** and for the communication system as per the prescribed format **Annexure-VB**. The generating stations shall file details of expenditure incurred from Compensation allowance and Special allowance during 2009-22 as per prescribed format **(Annexure-VC)**.

6. The Generating Stations or the transmission licensee, as the case may be, shall furnish the annual operation and maintenance expenses for the financial years 2017-18 to 2021-22 for their thermal (coal/ lignite/ gas) generating stations and transmission systems in the prescribed format **(Annexure-VI and VI(a) to VI(d))** and for hydro generating station in the prescribed format **(Annexure-VII)**. The break-up of corporate expenses at the corporate levels and regional levels should be furnished separately along with actual allocation and principles of allocation to construction, operation and other business stream to various functional activities including functional activity for electricity generation or the transmission business, as the case may be, in format at **(Annexure-VIII)**. The methodology for allocation of Regional/ Corporate manpower and expenses to various functional activities and further allocation of corporate office expenses pertaining to power generation/ transmission business to each of the generating stations or the transmission systems, as the case may be, shall also be furnished. Similarly, methodology for allocation of revenue expenditure out of total O & M cost towards project under

construction shall be furnished. The standards of various expenditure such as manpower, insurance, repair and maintenance and other major expenditure may also be given.

7. The transmission licensees shall furnish the additional information in respect of technical parameters, communication system and HVDC system in the prescribed format as given at **(Annexure-IX, X, XI)**. The transmission licensees shall also furnish the information of standard list of capital spares and O & M spares for ICT/ Reactor/ Bay Equipment/ FSC/ GIS/ HVDC and ULDC each separately and transmission lines for different conductor configuration as per format as given at **(Annexure-XII (A) to (C))**. The transmission licensees shall also submit a comparison between contractual parameters and actual parameters achieved.

8. The transmission licensees including POWER GRID are required to furnish information in respect of transmission losses in the transmission lines and sub-stations; and auxiliary power consumption in AC and HVDC sub-stations as per format prescribed at **Annexure-XIII (A) to (C)**. CTU is required to Region wise transmission system availability at **Annexure-XIV**. Transmission licensees are also required to furnish details of Gross Fixed Assets for the period from 2017-18 to 2021-22 as per format prescribed at **Annexure-XV**. POWERGRID shall also submit details of planned addition of AC system and HVDC transmission system during 2016-17 to 2023-24. Each transmission licensee shall file details of Incidental Expenses During Construction (IEDC) including compensation, employee expenses and other expenses as per format prescribed at **Annexure-XVI**, details of capital cost of Transmission Line as per format prescribed at **Annexure-XVII** and details of capital cost of sub-station as per format prescribed at **Annexure-XVIII**.

9. The generating stations and the transmission licensees, as the case may be, shall submit the reconciliation of O & M expenses indicated in the Annexure-VI and Annexure-VII with the Audited Balance Sheet for each financial year. The reconciliation statement should also indicate the exclusion/ deletion/ adjustment of expenses, if any, along with reasons. The generating station and/ or the transmission licensee may bring to the notice of the Commission any other relevant factor or additional information having bearing on the performance and operational

parameters or the O & M expenses specifically. Any year to year variation of more than ( $\pm$ ) 10% in any head of O & M expenses should be explained properly giving reasons for such variation.

10. All concerned are directed to furnish the necessary details as per the formats annexed for the period from 2017-18 to 2021-22 by. Those concerned may also examine the enclosed pro-forma carefully, and in case any difficulty is foreseen in providing the requisite information, the Commission may be approached within 15 days of issue of this order for necessary clarification.

11. The Commission also intends to carry out a time series analysis on the norms for which data are required as per **Annexure-XIX** of this order. The said data shall be submitted by all the generating companies regulated by this Commission. Further, the data related to coal quality shall be submitted as per **Annexure XX**. Details of schemes for using Special Allowance in various units shall be submitted as per **Annexure- XXI**. Details regarding Emission Control System etc shall be submitted by the generating companies as per **Annexure- XXII & XXIII** and the **Annexure -XXIV** is applicable for integrated coal mines.

12. The aforesaid information is required to be submitted to the Commission by 15<sup>th</sup> April 2023. Moreover, it is expected that the generation/transmission companies would be in a position to collate the requisite information pertaining to the FY 2022-23 by the end of May 2023. Accordingly, the FY 2022-23 information be submitted as per the same Formats/Annexures by 30<sup>th</sup> June 2023.

Sd/-  
**(Pravas Kumar Singh)**  
**(Member)**

Sd/-  
**(Arun Goyal)**  
**(Member)**

Sd/-  
**(I.S. Jha)**  
**(Member)**

Sd/-  
**Jishnu Barua**  
**(Chairperson)**

## List of Transmission Licensee\*

Sl.No.	Name of Transmission Licensee
1	Power Grid Corporation of India
2	Powerlinks Transmission Ltd.
3	Torrent Power Grid Private Limited
4	Jaypee Power grid Limited (JPPGL)
5	Essar Power Transmission Company Ltd.
6	ParbatiKoldam Transmission Company Ltd.
9	Teestavalley Power Transmission Ltd. New Delhi
10	North East Transmission Company Ltd, New Delhi
11	Jindal Power Limited, Chhattisgarh
12	Adani Transmission (India) Limited

- Any other transmission licensee, covered under Section 62 of EA 2003, for which license has been granted by CERC

## Annexure-I

## Pro-forma for furnishing Actual annual performance/operational data for the coal/lignite based thermal generating stations for the 5-year period from 2017-18 to 2021-22

	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1	Name of Company						
2	Name of Station/ Pit head or Non- Pit head						
	Stage						
3	Installed Capacity and Configuration	MW					
3.1	Date of Commercial Operation - Unit Wise						
3.2	Effective COD						
	Make of Turbine						
4	Rated Steam Parameters (Also state the type of Steam turbine and Boiler)						
5	Type of BFP						Electrical Driven or Steam driven
	Quantity						
6	Circulating water system						Closed Cycle or Open Cycle
7	Any other Site specific feature						
	Unit heat rate						
	Boiler efficiency						
	Turbine cycle heat rate						
8	<b>Fuels :</b>						
8.1	<b>Primary Fuel :</b>						Coal/Lignite
8.1.1	Annual Allocation under FSA	MT					
	Annual Consumption						
	Annual Requirement at NAPAF						
8.1.2	Sources of supply/ procurement along with contracted quantity and grade of coal						
8.1.2.1	FSA	LoA	MT				
		MoU	MT				
8.1.2.2	Imported*		MT				
8.1.2	Spot Market/e-auction*		MT				
8.1.3	Transportation Distance of the station from the sources of supply	KM					
8.1.4	Mode of Transport						Rail/Road/Sea/Conveyor/MGR/Ropeway
8.1.5	Maximum Station capability to stock primary fuel (for days consider availability as NAPAF)	Days & MT					
8.1.6	Maximum stock maintained for primary fuel	MT					
	Date						
8.1.7	Minimum Stock maintained for primary fuel	MT					
	Date						
8.1.8	Average stock maintained for primary fuel	MT					
8.2	<b>Secondary Fuel :</b>						
8.2.1	Annual Allocation/ Requirement	KL					
8.2.2	Sources of supply						
8.2.3	Transportation Distance of the station from the sources of supply	KM					
8.2.4	Mode of Transport						Rail/Road/Pipeline
8.2.5	Maximum Station capability to stock secondary fuels	KL					
8.2.6	Maximum Stock of secondary oil actually maintained	KL					
8.2.7	Minimum Stock of secondary oil actually maintained	KL					

8.2.8	Average Stock of secondary oil actually maintained		KL				
9.	Cost of Spares :						
9.1	Cost of Spares capitalized in the books of accounts		(Rs. Lakh)				
9.2	Cost of spares included in capital cost for the purpose of tariff		(Rs. Lakh)				
9.3	Initial spares-list, quantity and cost		(Rs. Lakh)				
9.4	Maintenance spares - cost		(Rs. Lakh)				
9.5	Other spares procured with high lead procurement time		(Rs. Lakh)				
10	<b>Generation :</b>						
10.1	-Actual Gross Generation at generator terminals		MU				
10.2	-Actual Net Generation Ex-bus		MU				
10.3	-Scheduled Generation Ex-bus		MU				
11	Average Declared Capacity (DC)		MW				
	Actual Declared Capacity						
	Deemed Declared Capacity						
12	Actual Auxiliary Energy Consumption excluding colony		MU				
13	Actual Energy supplied to Colony from the station		MU				
	Actual energy supplied to construction activities						
	Actual energy supplied to long term and medium term beneficiaries						
	Actual energy supplied in short term						
	Energy supplied under bilateral arrangements						
	Energy supplied through excahnges						
	Energy supplied under DSM						
	Energy supplied SCED						
14	<b>Primary Fuel :</b>						
14.1	Consumption :						
14.1.1	Domestic coal	From Linked Mines	MT				
		From Non-Linkd Mines	MT				
		From Integerated Mines	MT				
14.1.2	Imported coal		MT				
14.1.3	Spot market/e-auction coal		MT				
14.2	<b>Gross Calorific Value (GCV) :</b>						
14.2.1	Domestic Coal (for each type)	(As Billed) - EM Basis as per third party	kCal/kg				
		(As Received) - TM Basis as per third party	kCal/kg				
14.2.2	Imported Coal	(As Billed) - ADB Basis	kCal/kg				
		(As Received) - ADB Basis	kCal/kg				
14.2.3	Spot market/e- auction coal	(As Billed)	kCal/kg				
		(As Received)	kCal/kg				
14.2.4	Weighted Average Gross Calorific value (Domestic+Imported+Spot/e-auction) (As Billed)		kCal/kg				
14.2.5	Weighted Average Gross Calorific value (Domestic+Imported+Spot/e-auction) (As Received)		kCal/kg				
	Ash content in coal (%)						
14.3	<b>Price of coal :</b>						
	Billed Cost (including adjustments)						
	Amount Charged by transporting agency upto delivery point						
14.3.1	Weighted Average Landed price of Domestic coal		(Rs/MT)				
	Components of landed cost and break up						
14.3.2	Weighted Average Landed Price of Imported coal		(Rs/MT)				



	Components of landed cost and break up						
14.3.3	Weighted Average Landed Price of Spot market / e-auction coal		(Rs/MT)				
	Components of landed cost and break up						
14.3.4	Weighted Average Landed Price of all the Coals		(Rs/MT)				
14.4	Blending :		% and MT ( of the total coal consumed )				
	Blending ratio of imported coal with domestic coal		Equivalent to domestic coal				
14.4.2	Proportion of e-auction coal in the Coal stockyard capacity						
14.5	Actual daily Average Coal stock maintained		MT Days				
14.5	<b>Actual Transit &amp; Handling Losses for coal/Lignite</b>						
14.5.1	<b>Pit- Head Station</b>						
14.5.1.1	Transit loss from linked mines		%				
14.5.1.2	Transit loss from non-linked mines including e-auction coal mines.		%				
14.5.1.3	Transit loss of imported coal		%				
14.5.2	<b>Non-Pit Head station</b>						
14.5.2.1	Transit loss from linked mines		%				
14.5.2.2	Transit loss from non-linked mines including e-auction coal mines.		%				
14.5.2.3	Transit loss of imported coal		%				
15	<b>Secondary Fuel Oil :</b>						
15.1	Consumption		HFO HSD	KL KL			
15.2	Weighted Average Gross Calorific value (As received)		HFO HSD	(kCal / Lit.) (kCal / Lit.)			
15.3	Weighted Average Price		HFO HSD	(Rs / KL) (Rs / KL)			
15.4	Actual Average stock maintained		HFO HSD	KL KL			
16	<b>Weighted average duration of outages( unit-wise details):</b>						
16.1	Planned Outages		(Days)				
16.2	Forced Outages		(Days)				
	Within control of generator						
	beyond control of generator						
16.3	Number of tripping		Nos.				
16.4	Number of start-ups:		Nos.				
16.4.1	Cold Start-up		Nos.				
16.4.2	Warm Start-up		Nos.				
16.4.3	Hot start-up		Nos.				
17	NOx , SOx ,and other particulate matter emission in : at conditions specified by MoEF&CC						
17.1	Design value of emission control equipment (specify conditions)						
	FGD installation date						
	NOX Control system installation date						
17.2	Actual emission (Stage-I)		SPM NOX	mg/Nm <sup>3</sup> mg/Nm <sup>3</sup>			

		SOX	mg/Nm <sup>3</sup>					
	Actual emission (Stage-II)	SPM	mg/Nm <sup>3</sup>					
		NOX	mg/Nm <sup>3</sup>					
		SOX	mg/Nm <sup>3</sup>					
	Ash dyke capacity as on 31st March							
	Ash pond capacity as on 31st March							
	Fund available in Ash Fund Account as on 31st March							
	Amount utilized from Ash Fund Account							
19	Detail of Ash utilization % of fly ash produced		Qty Produced					
	Ash available as on 31st March							
	Ash utilized for construction of ash dyke							
	Ash utilized within plant premise, other than construction of ash dyke							
	Ash transported							
	Average Distance							
19.1	Conversion of value added product		(%)					
19.2	For making roads & embankment		(%)					
19.3	Land filling		(%)					
19.4	Used in plant site in one or other form or used in some other site		(%)					
19.5	Any other use , Please specify		Qty. and Usage					
20	Cost of spares actually consumed		( Rs. Lakh)					
21	Average stock of spares		(Rs. Lakhs)					
22	Number of employees deployed in O&M		Nos.					
22.1	- Executives		Nos.					
22.2	- Non Executives		Nos.					
22.3	- Corporate office		Nos.					
23	Man-MW ratio		Man/MW					

Total billed amount
Total received amount within due date
Total amount received beyond due date
Total amount pending
Total amount under dispute
Total rebate given
Total LPSC recovered

24 Generation Switchyard Details  
No. of Bays voltages wise  
ICT - nos and rating  
Dedicated transmission line - voltage and length

Notes:

\* Not applicable to Lignite based Thermal Generating Stations

- List of beneficiaries/customers along with allocation by GoI including variable (allocation of unallocated share) / capacity as contracted shall also be furnished separately. In case of two or more secondary fuels, information should be furnished for each of the secondary fuel.
- In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
- A brief write-up on the methodology to arrive at the above performance & operation parameters should also be furnished.
- Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.
- A note on stock of primary fuel maintained giving details of stacking etc. should be furnished.
- Details of the instances where the generating stations has invoked the 2019 Tariff Regulations blending with imported or open market coal (within the 30% limit of ECR) with/without consent of beneficiaries.
- The declared capacity for peak and off peak period should be given separately for high and low demand season as per respective RLDC.

**Pro-forma for furnishing Actual annual performance/operational data for the Gas/Liquid Fuel based thermal generating stations for the 5 year period from 2017-18 to 2021-22**

	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1	Name of Company						
2	Name of Station						
3	Installed Capacity and Configuration	MW					
	Stage						
3.1	Date of Commercial Operation - Unit Wise						
3.2	Effective COD						
4	Make of Turbine						
5	Rated Steam Parameters						
6	Average site ambient conditions						
7	Any other Site specific feature						
8	<b>Fuels :</b>						
8.1	Main/Primary Fuel		Natural Gas/RLNG/LNG/Naphtha/NGL				
8.1.1	Annual Allocation/ Requirement	MMSCMD					
8.1.2	Sources of supply						
8.1.3	Transportation Distance of the station from the Sources of supply	KM					
8.1.4	Mode of Transport		Rail/Road/Pipeline/Sea				
8.2	<b>Alternate Fuel :</b>		Naptha/HSD/Any other				
8.2.1	Annual Allocation/ Requirement	Million Cubic meter or MT or Kilo Litre					
8.2.2	Sources of supply						
8.2.3	Transportation Distance of the station from the Sources of supply	KM					
8.2.4	Mode of Transport		Rail/Road/Pipeline/Sea				
8.2.5	Maximum Station capability to stock secondary fuels	KL					
9	<b>Cost of Spares :</b>						
9.1	Cost of Spares capitalized in the books	(Rs. Lakhs)					
9.2	Cost of spares included in capital cost for the purpose of tariff	(Rs. Lakhs)					
10	<b>Generation :</b>						
10.1	Actual Gross Generation at generator terminals	MU					
10.1.1	<b>Total</b>	MU					
10.1.2	On Gas	MU					
10.1.3	On Naphtha or any other liquid fuel	MU					

10.2	-Actual Net Generation Ex-bus		MU					
10.3	-Scheduled Generation Ex-bus		MU					
11	Average Declared Capacity (DC)		MW					
12	Actual Auxiliary Energy Consumption excluding colony consumption & agency power		MU					
13	Actual Energy supplied to Colony from the station and Agency Power		MU					
14	<b>Main/Primary Fuel :</b>							
14.1	<b>Consumption</b>		(MSCM, MT or KL) - Specify					
14.1.1	Natural Gas	APM Gas	SCM					
		Non-APM Gas	SCM					
14.1.2	RLNG		SCM					
14.1.3	Liquid Fuel		KL					
14.2	<b>Weighted Gross Calorific Value (GCV)</b>							
14.2.1	Natural Gas (as received)		kCal/SCM					
14.2.2	RLNG (as received)		kCal/SCM					
14.2.3	Liquid fuel (as received)		kCal/Lt.					
14.3	<b>Weighted Average Landed Price</b>							
14.3.1	APM Gas		Rs. /1000 SCM					
14.3.2	Non-APM Gas		Rs. /1000 SCM					
14.3.3	RLNG		Rs. /1000 SCM					
14.3.4	Liquid Fuel		Rs./KL					
14.4	<b>Percentage of Declared Capacity</b>							
14.4.1	APM Gas		%					
14.4.2	Non-APM Gas		%					
14.4.3	RLNG		%					
14.4.4	Liquid Fuel		%					
14.5	<b>Actual Average stock maintained for liquid fuel</b>		(KL)					
15	<b>Alternate Fuel : RLNG/Liquid</b>							
15.1	Consumption		KL/SCM					
	Weighted Average Gross Calorific		(kCal /Lt. or SCM)					
	Weighted Average Landed Price		(Rs per KL/SCM)					
15.3								
15.4	Actual Average stock		KL					
16	<b>Weighted average duration</b>							
16.1	Planned Outages		(Days)					
16.2	Forced Outages		(Days)					
16.3	Number of tripping		Nos.					
16.4	Number of start-ups		Nos.					
16.4.1	Cold Start-up		Nos.					
16.4.2	Warm Start-up		Nos.					

16.4.3	Hot start-up	Nos.					
17	Cost of spares consumed	Rs. Lakhs					
18	Average stock of spares	Rs. Lakhs					
19.	NOx and other particulate matter						
19.1	Design value	mg/Nm <sup>3</sup>					
19.2	Actual emission	mg/Nm <sup>3</sup>					
20	Number of employees deployed in						
20.1	- Executive	Nos.					
20.2	- Non Executive	Nos.					
20.3	Corporate Office	Nos.					
21	Man-MW ratio	Man/MW					

Notes:

1. List of beneficiaries/customers along with allocation by GoI including (allocation of unallocated share) / capacity as contracted shall also be furnished separately.
2. In case of two or more alternate fuels, information should be furnished for each of the alternate fuel. Gross generation on generator terminal for different fuel may be based on estimates.
3. In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
4. A brief write-up on the methodology to arrive at the performance & operation parameters should also be furnished.
5. Any relevant point or a specific fact having bearing on above performance or operating parameters may also be highlighted or brought to the notice of the Commission.
6. If RLNG , Non APM gas or Liquid fuel is alternate fuel then details should be given under head Alternate fuel.
7. The declared capacity for peak and off peak period should be given separately for high and low demand season as per respective RLDC.

**Pro-forma for furnishing Actual annual performance/operational data for the Hydro Electric generating stations for the 5-year period from 2017-18 to 2021-22**

	<b>Particulars</b>	<b>Units</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
1	Name of Company						
2	Name of Station						
3	Installed Capacity and Configuration	(MW)					
3.1	Date of Commercial Operation - Unit Wise						
3.2	Effective COD						
4	Station Location	Under ground or Surface					
	Stage						
5	Type of Excitation System						
6	Live Storage Capacity	(Million Cubic)					
7	Rated Head	Metres					
8	Head at Full Reservoir Level (FRL)	Metres					
9	Head at Minimum Draw down Level (MDDL)	Metres					
10	MW Capability at FRL	MW					
11	MW Capability at MDDL	MW					
12	<b>Cost of spares :</b>						
12.1	Cost of spares capitalized in books of accounts	(Rs. Lakhs)					
12.2	Cost of spares included in the capital cost for the purpose of tariff	(Rs. Lakhs)					
	<b>Period</b>						
13	<b>Generation :</b>						
13.1	Actual Gross Generation at Generator Terminals	(MU)					
13.2	Actual Net Generation Ex-bus including free power	(MU)					
13.3	Scheduled generation Ex-bus including free power	(MU)					
14	Actual Auxiliary Energy Consumption excluding colony consumption	(MU)					
15	Actual Energy supplied to Colony from the station	(MU)					

16	Average Declared Capacity (DC) during the year	(MW)				
	Actual Declared Capacity					
	Deemed Declared Capacity					
	Actual energy supplied to beneficiaries					
	Actual energy supplied in DSM					
	Actual energy supplied in exchange					
17	Weighted Average duration of outages ( <b>Unit-wise details</b> )					
17.1	Scheduled outages	(Days)				
17.2	Forced outages	(Days)				
	Within the control of generator					
	Beyond the control of generator					
	Shortfall in energy claimed / allowed					
18	Cost of spares actually consumed	(Rs. Lakhs)				
19	Average stock of spares	(Rs. Lakhs)				

**Month wise Design Energy (Existing)**

**Annexure-III contd. SH 2/3**

Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10		October	1-10	
	11-20			11-20	
	21-30			21-31	
May	1-10		November	1-10	
	11-20			11-20	
	21-31			21-30	
June	1-10		December	1-10	
	11-20			11-20	
	21-30			21-31	
July	1-10		January	1-10	
	11-20			11-20	
	21-31			21-31	
August	1-10		February	1-10	
	11-20			11-20	

	21-31			21-28	
September	1-10		March	1-10	
	11-20			11-20	
	21-30			21-31	
			Total		

Storage Hydro plants shall also furnish actual monthly average peaking generation in MW achieved during the period 2017-18 to 2021-22 against the monthly average peaking capability approved by CEA as per following format:

<b>Month</b>	<b>Expected Avg. of daily 3-hour peaking capacity as approved by CEA</b>	<b>Actual monthly average of daily 3-hour peaking (MW) for the period 2017-18 to 2021-22</b>
April		
May		
June		
July		
August		
September		
October		
November		
December		
January		
February		
March		



**Annexure III contd**  
**SH 3/3**

- 1 List of beneficiaries/customers along with allocation by GoI including (allocation of unallocated share) / capacity as contracted should also be furnished separately for each generating station.
- 2 Declared Capacity should be as per Regulation CERC Tariff Regulations including month wise information may be furnished.
- 3 Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.

**Month wise Design Energy (Post R&M)**

<b>Month</b>	<b>Period</b>	<b>Design Energy as approved by CEA (MU)</b>	<b>Month</b>	<b>Period</b>	<b>Design Energy as approved by CEA (MU)</b>
April	1-10		October	1-10	
	11-20			11-20	
	21-30			21-31	
May	1-10		November	1-10	
	11-20			11-20	
	21-31			21-30	
June	1-10		December	1-10	
	11-20			11-20	
	21-30			21-31	
July	1-10		January	1-10	
	11-20			11-20	
	21-31			21-31	
August	1-10		February	1-10	
	11-20			11-20	
	21-31			21-28	
September	1-10		March	1-10	

	11-20			11-20	
	21-30			21-31	
			Total		

**Annexure –IV****PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED**

Generating company:

Name of Generating station:

Installed Capacity (MW) :

Normative Annual Plant Availability Factor (%) approved by Commission :

**Plant Availability Factor Achieved (%)**

Month	2017-18	2018-19	2019-20	2020-21	2021-22	Reasons for shortfall in PAF achieved vis-a-vis NAPAF
April						
May						
June						
July						
August						
September						
October						
November						
December						
January						
February						
March						
Annual						

**Plant Load Factor Achieved (%)**

Month	2017-18	2018-19	2019-20	2020-21	2021-22	Reasons for shortfall in PLF achieved vis-a-vis Target PLF
April						
May						

June						
July						
August						
September						
October						
November						
December						
January						
February						
March						
Annual						

**Pro-forma for furnishing Actual annual performance/operational expenses for the Transmission Systems for the 5-year period from 2017-18 to 2021-22**

<b>Table-1- Region wise information (average for the year, but otherwise total for the region) for AC system</b>							
<b>Sl. No.</b>	<b>Particulars</b>	<b>Units</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
1.	Number of A.C.substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
2.	Transformation capacity of A.C. substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
3.	Number of bays in each A.C. substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					

4.	Ckt-km of A.C. lines in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
5.	Total number of employees* engaged in O&M of sub-station (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
6.	Total number of employees* engaged in O&M of Transmission lines (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
7.	Auxiliary power consumption (excluding colony power) (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(MU)					

8.	Colony power consumption (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(MU)					
9.	Spare ICTs/Reactors 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
10.	Spare Smoothing Reactors 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
11.	ICTs 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					





15.	Cost of Initial spares (for S/S) a) Capitalized (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV b) In Stock: (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV c) Cost of initial spares consumed in sub- station (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV	(Rs in lakh)					
16.	Cost of O&M spares Consumed (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(Rs in lakh)					

17.	Cost of Initial spares (for Lines) a) Capitalized (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV b) In Stock (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV c) Cost of initial spares consumed (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV	(Rs in lakh)					
18.	Cost of O&M spares Consumed for lines (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(Rs in lakh)					

**Table-2- Station wise information (average for the year) for HVDC systems**

Sl. No.	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1	Total number of employees* engaged in sub-station O&M	(No. & cost)					
2	Total number of employees* engaged in O&M of Transmission Lines	(No. & cost)					

3	Auxiliary power consumption (excluding colony power)	(MU)					
4	Colony power consumption	(MU)					
5	Outage duration	Pole-days					
6	Load curtailment	MW – days					
7	Cost of initial spares a) Capitalized b) In Stock c) Consumed	(Rs. in lakh)					
8	Cost of O&M spares consumed	(Rs. in lakh)					

**Note:** \*Executive & non-executive/ contract labour

**Annexure-VB**

**Pro-forma for furnishing Actual annual performance/operational data for the communication system for the 5-year period from 2017-18 to 2021-22**

**Table- 3 Region wise information (average for the year, but otherwise total for the region) for Communication system**

Sl. No.	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Number of Wideband Communication Nodes in operation	(No.)					
2.	Average length of OPGW links in operation	(in Kms.)					
3.	Number of Remote Terminal Units(RTUs)	(No.)					
4.	Number of PLCC links	(No.)					
5.	Number of OPGW links	(No.)					
6.	Number of Auxiliary Power Supply(DC) Nodes	(No.)					
7.	Number of employees engaged in O&M of RTU and Communication System 1) Executive 2) Non executive 3) outsourced	(No.)					
8.	Average outage duration for a) Wideband Communication Links b) RTUs c) PLCC d) Auxiliary Power Supply System	(hours/year)					

9.	Cost of Initial spares a) Capitalized b) In Stock c) Consumed	( Rs.in lakh)					
10.	Cost of O&M spares Consumed	( Rs.in lakh)					
11.	Number of PMU installed in the region	(No.)					
12.	O & M expenses of PMU incurred in the region	( Rs.in lakh)					

**(Note: separate note on utilization of PMU is to be given along with benefit availed during the year)**



**Annexure VI(A)**

**Details of Operation & maintenance expenses of Transmission O & M service (To be filled for each of the transmission region)**

**Name of the Company:**

**Name of the Transmission System Region**

(Rs. In Lakh)

Sl.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
(A)	Breakup of O&M expenses :					
1	Consumption of Stores and Spares					
2	Repair and Maintenance					
3	Insurance					
4	Security (Normal)					
4.1	Additional Security if any on the advise of Govt. Agency/ Statutory Authority					
5	Water Charges					
6	Administrative Expenses :					
6.1	- Rent					
6.2	- Electricity Charges					
6.3	- Traveling and conveyance					
6.4	- Communication expenses					
6.5	- Advertising					
6.6	- Foundation laying and inauguration					
6.7	- Donations					
6.8	- Entertainment					
6.9	-Filing Fees					
	Sub-Total (Administrative Expenses)					
7	Employee Cost					
7.1	-Salaries, wages and allowances					
7.1.1	Pension					
7.1.2	Gratuity					
7.1.3	Provident Fund					
7.1.4	Leave Encashment					
7.2	-Staff welfare expenses					
7.2.1	Medical Expenses - Superannuated Employees					
7.2.2	Medical Expenses - Regular Employees & Others					
7.2.3	Uniform/Livries & safety equipment					
7.2.4	Canteen expenses					

7.2.5	Other staff welware expenses					
7.2.6	Pay Arrears Paid Pertaining to period prior to 2017-18					
	Any other pay arrears - CISF, KVS					
	Sub-Total - Staff Welfare Expenses					
7.3	-Productivity linked incentive					
7.4	- Expenditure on VRS					
7.5	-Ex-gratia					
7.6	-Performance related pay (PRP)					
	Sub-Total (Employee Cost)					
8	Loss of store					
9	Provisions					
10	Prior Period Adjustment , if any					
11	Corporate office expenses allocation					
12	- Others (Specify items)					
12.1	Rates & Taxes					
12.2	Water cess					
12.3	Training & recruitment expenses					
12.4	Tender Expenses					
12.5	Guest house expenses					
12.6	Education expenses					
12.7	Community Development Expenses					
12.8	Ash utilisation expenses (Excluding Ash transportation expenses)					
12.9	Books & Periodicals					
12.10	Professional Charges					
12.11	Legal expenses					
12.12	EDP Hire & other charges					
12.13	Printing & Stationery					
12.14	Misc Expenses					
	Sub-Total (Others)					
13	Total (1 to 12)					
14	Revenue/ Recoveries, if any					
15	Net Expenses					
16	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation					



17	Total O&M Cost					
Note	<p>I. <b>The details of Corporate Expenses and the methodology of allocation of corporate expenses</b> to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/ transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.</p> <p>II. An annual increase in O&amp;M expenses under a given head in excess of 10% percent should be explained.</p> <p>III. The data should be based on audited balance sheets,duly reconciled and certified.</p> <p>IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment / payment</p> <p>IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.</p> <p>V. No. of employees opting for VRS during each year should be indicated.</p> <p>VI. Details of abnormal expenses, if any, shall be furnished separately.</p> <p>VII Break-up of staff welfare expenses should be furnished</p> <p>VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. should be furnished year-wise for Thermal Power Stations</p> <p>IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.</p> <p>X. Salaries and staff welfare expenses shall be provided into different heads such as pension, gratuity, provident fund, leave encashment. Also provides provision for revision in wage allowance.</p>					

## Annexure VI- (B-1)

**Details of Operation & Maintenance Expenses of Transmission O&M service (To be filled for each of the Transmission Region)**

<b>Name of Transmission Company:</b>	
<b>Name of Transmission Region:</b>	

(Rs. In Lakhs)

Sr.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized )					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
7)	Provisions					
8)	Prior Period Adjustment , if any					
9)	Other expenses, if any (please provide details)					
	<b>Sub-total (R&amp;M Expenses)</b>					
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					

17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	<b>Sub-total(A&amp;G Expenses)</b>					
<b>3.0</b>	<b>Employee Expenses</b>					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-total( Employee Expenses)</b>					
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
5.0	Loss of store/Disposal/Write off					
6.0	Provisions (other than above)					
7.0	Prior Period Adjustment , if any (not covered above)					

8.0	Corporate office expenses allocation					
	(i) Transmission O&M Service					
	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					
	(v) Other business (Telecom)					
	(vi) Other business (if any)					
9.0	Corporate Social Responsibility expenses					
10.0	- Others (Specify items not included above)					
	<b>Sub Total (1 to 10)</b>					
11	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
12	Net Expenses					
13	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization					
13A	Expenses against Capital expenditure incurred for Operation and Maintenance of Transmission System (not included in Capital Cost/Repair & Maintenance expenditure indicated 1.0(1) above)					
14	Total Expenses (12) + (13A)					

Notes:						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/ transmission system to each operating stations/ transmission region/system and stations/ transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.					
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.					
	III. The data should be based on audited balance sheets, duly reconciled and certified.					

IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment
IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.
V. No. of employees opting for VRS during each year should be indicated.
VI. Details of abnormal expenses, if any, shall be furnished separately.
VII Break-up of staff welfare expenses should be furnished
VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. Should be furnished year-wise
IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.

<b>Break Up of other A &amp; G Expenses (Indicated at 2 (28) above)</b>
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**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TELECOM OR OTHER BUSINESS)**

<b>Name of Transmission Company:</b>	
<b>Name of Transmission Region:</b>	

(Rs. In Lakhs)

Sr.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized )					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	<b>Sub-total( R&amp;M Expenses)</b>					
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					

16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	<b>Sub-total(A&amp;G Expenses)</b>					
<b>3.0</b>	<b>Employee Expenses</b>					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-Total( Employee Expenses)</b>					
<b>4.0</b>	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
<b>5.0</b>	Loss of store/Disposal/Write off					

<b>6.0</b>	Provisions (other than above)					
<b>7.0</b>	Prior Period Adjustment , if any (not covered above)					
<b>8.0</b>	Corporate office expenses allocation					
	(i) Transmission O&M Service					
	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					
	(v) Other business (Telecom)					
	(vi) Other business (if any)					
<b>9.0</b>	Corporate Social Responsibility expenses					
<b>10.0</b>	- Others (Specify items not included above)					
	<b>Sub Total (1 to 10)</b>					
<b>11</b>	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service charges)					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
<b>12</b>	Net Expenses					
<b>13</b>	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization					

<b>Notes:</b>						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.					
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.					
	III. The data should be based on audited balance sheets, duly reconciled and certified.					
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment					
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.					
	V. No. of employees opting for VRS during each year should be indicated.					
	VI. Details of abnormal expenses, if any, shall be furnished separately.					



	VII Break-up of staff welfare expenses should be furnished
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source, rate etc. should be furnished year-wise for Thermal Power Stations
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.

**Break up of other A&G Expenses (indicated at 2(28) above)**

## Annexure VI-B(III)

**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TRANSMISSION O&M, TELECOM OR COMMUNICATION AND ANY OTHER BUSINESS)**

<b>Name of Transmission Company:</b>	
<b>Name of Transmission Region:</b>	

(Rs. In Lakhs)

Sr.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized )					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	<b>Sub-total (R&amp;M Expenses)</b>					
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					

16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	<b>Sub-total(A&amp;G Expenses)</b>					
<b>3.0</b>	<b>Employee Expenses</b>					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-total( EmployeeExpenses)</b>					
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
5.0	Loss of store/Disposal/Write off					

6.0	Provisions (other than above)					
7.0	Prior Period Adjustment , if any (not covered above)					
8.0	Corporate office expenses allocation					
	(i) Transmission O&M Service					
	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					
	(v) Other business (Telecom)					
	(vi) Other business (if any)					
9.0	Corporate Social Responsibility expenses					
10.0	- Others (Specify items not included above)					
	<b>Sub Total (1 to 10)</b>					
11	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
12	Net Expenses					
13	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization					

<b>Notes:</b>						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power					
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.					
	III. The data should be based on audited balance sheets, duly reconciled and certified.					
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment					
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.					
	V. No. of employees opting for VRS during each year should be indicated.					
	VI. Details of abnormal expenses, if any, shall be furnished separately.					
	VII Break-up of staff welfare expenses should be furnished					

	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source, rate etc. should be furnished year-wise for Thermal Power Stations
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.

**Break up of other A&G Expenses (indicated at 2.28 above)**

**Annexure-VI (C)****DETAILS OF WATER CHARGES****Name of the Company:****Name of the Power Station and Stage/Phase:**

(Rs. In Lakhs)

Sl.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>(A)</b>	<b>Plant</b>					
1	Type of Plant					
2	Type of Cooling Tower					
3	Type of Cooling Water System					
4	Any Special Features which may increase/reduce water consumption					
<b>(B)</b>	<b>Quantum of Water : ( Cubic Meter)</b>					
5	Contracted Quantum					
6	Allocation of Water					
7	Actual water Consumption					
8.	Rate of Water Charges					
9	Other charges/Fees , if paid as part of Water Charges					
	Total water Charges Paid					

Note:

Any abnormal increase in Water consumption &amp; water Charges on any year shall be explained separately

## DETAILS OF OPERATIONS AND MAINTENANCE EXPENSES

Name of the Company:

Name of the Power Station or Transmission Region:

(Rs. In Lakhs)

Sl. No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
(A)	Details of Capital Spares in opening Stock					
1	...					
2	...					
3	...					
4	...					
	...					
(B)	Details of Capital Spares procured during the year					
1	...					
2	...					
3	...					
4	...					
	...					
(C)	Details of capital spares consumed during the year					
1	...					
2	...					
3	...					
4	...					
	...					
(D)	Details of capital spares closing at the end of the					
1	...					
2	...					
3	...					
4	...					

**Details of operation & Maintenance expenses (to be filled by each Hydro generating station)**

Name of Geeration Company:

Name of the hydro-electric station:

Rs. Lakh

(A)	<b>Break up of O&amp;M expenses</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
1.	Consumption of stores & spares					
2.	Repair and Maintenance					
2.1	For Dam , Intake, WCS, De- silting chamber					
2.2	For Power House and all other works					
	<b>Sub-Total (Repair and Maintenance)</b>					
3.	Insurance					
4.	Security					
5.	<b>Administrative expenses</b>					
5.1	Rent					
5.2	Electricity charges					
5.3	Traveling & conveyance					
5.4	Telephone, Postage etc., Communication					
5.5	Advertisement					
5.6	Donations					
5.7	Entertainment					
	<b>Sub-total (Admn expenses)</b>					
6	<b>Employee cost</b>					
6.1	Salaries,wages & allowances					
6.2	Staff welfare expenses					
6.3	Productivity linked incentive					
6.4	Expenditure on VRS					
6.5	Ex-gratia					
6.6	Performance related pay (PRP)					
6.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-total (Employee cost)</b>					
7.	Loss of stores					
8.	Provisions					
9.	Allocation of Corporate office expenses					
10	Other expenses (Specify items)					
11	Total (1 to 10)					



12	Revenue/Recoveries, if any					
13	Net expenses					
14	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation					
15	Number of employees:					
15.1	Executives					
15.2	Non- Executives					
15.3	Corporate Office					
16	Man-MW ratio (Man/MW)					
16.1	Number of employees deployed in O&M					
16.2	Executives					
16.3	Non Executives					

Note:					
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following				
	(i) Explanation / Justification for year to year variation of more than (±) 10% in any head of O&M expenses				
	(ii) Details of expenditure under the head "Others".				
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"				
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:				
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)		
	(v) Separately furnish the details of abnormal expenses, if any.				
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.				

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**DETAILS OF O & M EXPENSES (At Corporate Level/Regional Level)**


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**Name of the Company:****(Rs. In Lacs)**

Sl.No.	ITEM	Unit	2017-18	2018-19	2019-20	2020-21	2021-22
1	2		3	4	5	6	7
(A)	Breakup of corporate expenses (Aggregate at Company level)						
1	- Employee expenses:						
1.1	-Salaries, wages and allowances						
1.2	-Staff welfare expenses						
	Medical expenses on superannuated employees						
	Medical expenses on regular employees & others						
	Canteen expenses						
1.3	-Productivity linked incentive						
1.4	- Expenditure on VRS						
1.5	-Ex-gratia						
1.6	-Performance related pay( PRP)						
1.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18						
	Pension contribution for serving						
	pension for retired						
	<b>Sub - Total (Employee Expenses)</b>						
2	Administrative Expenses:						
2.1	- Repair and maintenance						
2.2	- Training and Recruitment						
2.3	- Communication						
2.4	- Traveling & Conveyance						
2.5	- Rent						
2.6	Others (Specify items)						
	Advertisement and publicity						
	Books & Periodicals						
	EDP Hire and other charges						
	Education expenses						

Entertainment and hospitality expenses
Fin Expenses-IndAS
Guest house expenses
Hiring of Vehicles
Insurance
Legal Expenses
Miscellaneous Expenses
Community development Exp.
Others.
Payment to auditors
Power Charges
Printing and Stationery
Professional charges & consultancy fees
R&D EXPS
Rates and taxes
Tender expenses
Trpt Veh running Exp.
Water charges
Workshop & Conf. Exp.

	Filing fee						
	CSR expenses						
	<b>Sub - Total (Administrative Expenses)</b>						
3	Security						
	CISF						
	Non CISF						
4	Donations						
5	Provisions						
5A	Depreciation						
	on account of Corporate/ Regional establishment						
	On account of others ( specify)						
5B	Prior period expenses						
6	Others (specify items)						
7	Total (1 to 6)						
8	Less recoveries (if any)						
9	Net Corporate Expenses (Aggregate)						

(B)	Allocation of Corporate Expenses to						
1	Power Generation/Transmission O&M						
2	Project management/Projects under Construction						
3	RLDC and ULDC						
4	Consultancy Business						
5	Telecommunication Business						
6	Any other						
	Note: Heads indicated above are illustrative. Generating companies or the transmission utilities may furnish the allocations in different functional activities suited to their company.						
(C)	Allocation of Corporate Expenses relating to functional activity of power Generation or the transmission to various generating stations or the transmission region/systems as the case may be. (Section 62 - cost plus projects)						
1	Generating station 1 / Transmission Region 1 / Mine 1						
2	Generating station 2 / Transmission Region 2 / Mine 2.....						

Allocation of corporate expenses to other projects
JVs / Subsidiary / section 63 - TBCB project

Note:						
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following					
	(i) Explanation / Justification for year to year variation of more than ( $\pm$ ) 10% in any head of O&M expenses					
	(ii) Details of expenditure under the head "Others".					
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"					
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:					
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)			
	(v) Separately furnish the details of abnormal expenses, if any.					

	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.
	(vii) Details of Regional level expenses to be provided separately giving methodology of allocation of Regional expenses.

## Details of actual O&amp;M expenses (Common for Hydro /Thermal Generating Station)

Sl. No.	Item	Unit	2017-18	2018-19	2019-20	2020-21	2021-22
1	Consumption of stores & spares						
2	Repair & Maintenance						
3	Insurance						
4	Security						
4.1	CISF						
4.2	Other than CISF						
5	Water Charges						
6	Administrative Expenses						
6.1	Rent						
6.2	Electricity charges						
6.3	Travelling & Conveyance						
6.4	Communication Expenses						
6.5	Advertising						
6.6	Foundation Laying & Inauguration						
6.7	Donation						
6.8	Entertainment						
6.9	Filing fee						
	Subtotal (Administrative Expenses)						
7	Employee Cost						
7.1.1	Salaries, Wages & Allowances						
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)						
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)						
7.1.1.3	Loco pilots						

7.1.1.4	Stone and metal picking						
7.1.1.5	Water pumping						
7.1.2	Pension						
7.1.3	Gratuity						
7.1.4	Provident Fund						
7.1.5	Leave Encashment						
7.2	Staff welfare expenses						
7.2.1	Medical expenses on superannuated employees						
7.2.2	Medical expenses on regular employees & others						
7.2.3 -	Uniform/Livries & safety equipment						
7.2.4 -	Canteen expenses						
7.2.5 -	Other staff welfare expenses						
	Subtotal (Staff welfare Expenses)						
7.3	Productivity linked Incentive						
7.4	Expenditure on VRS						
7.5	Ex-gratia						
7.6	Performance Related Pay(PRP)						
	Sub Total (Employee Cost)						
8	Loss of Store						
9	Provisions						
10	Prior Period Expenses						
11	Corporate Office expenses allocation						
12	Others						
12.1	Rates & Taxes						
12.2	Water cess						
12.3	Training & recruitment expenses						
12.4	Tender Expenses						
12.5	Guest house expenses						
12.6	Education expenses						
12.7	Community Development Expenses						
12.7.1	CSR activities						
12.8	Ash utilisation expenses						
12.9	Books & Periodicals						
12.1	Professional Charges						

12.11	Legal expenses						
12.12	EDP Hire & other charges						
12.13	Printing & Stationery						
12.14	RLDC Fee & Charges						
12.15	Brokerage & Commission						
12.16	Bank charges						
12.17	Claims/advances written off						
12.18	Hiring of vehicle						
12.19	Payment to auditors						
12.2	Misc. Expenses						
	(Break-up Of Misc.)						
12.20.1	Horticulture						
12.20.2	Transport- Vehicle Running exp.						
12.20.3	Hire charges & Operating Exp -Construction equipment						
12.20.4	- Tree Plantation exp.						
12.20.5	- R&D expenses						
12.20.6	Other Vehicles						
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set						
12.20.8	Exp/ Inc from Inv Diff						
12.20.9	Loss on sale of Investments						
12.20.10	Operating exp of diesel generating sets						
12.20.11	Furnishing Expenses						
12.20.12	Subscription to Trade and Other Association						
12.20.13	Hire Charges - Helicopter/Aircraft						
12.20.14	Visa & Entry Permit Charges - Overseas						
12.20.15	FX Monitoring Terminal Expenses						
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT						
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT						
12.20.18	Hire charges - Office equipment						
12.20.19	Payment for health club etc						
12.20.20	Gifts liable for Fringe Benefit Tax						
12.20.21	Festival expenses liable Earlier (FBT)						
12.20.22	Miscellaneous Expenses						
12.20.23	Rounding Off Difference						



12.20.24	Regional Power Committee Expenses						
12.20.25	Misc Exp. trf to CSR and IEDC						
12.20.26	Specify other sub head, if any.						
	Sub Total (Others)						
13	(Total 1 to 12)						
14	Revenue / Recoveries						
15	Net Expenses						
	Total O&M Cost						

**Annexure-IX**

**Additional Region-wise Information required from Transmission Licensees**

1. Name of Transmission Company:

2. Name of Transmission Region:

<b>Table-1- Length (km) of Transmission Lines in Commercial Operation</b>					
	Status as on				
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
HVDC			\		
765 kV a) S/C b) D/C					
400 kV a) S/C b) D/C c) Multi					
220 kV a) S/C b) D/C					
Up to 132 kV a) S/C b) D/C					

<b>Table-2-Ckt km by Conductor Configuration</b>					
	Type of Conductor	Status as on			
		1.04.2018	1.04.2019	1.04.2020	1.04.2021

Hexa					
Quad					
Triple					
Twin					
Single					

<b>Table-3- Number of AC Substations in Commercial Operation</b>					
	Status as on				
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
765 kV					
400 kV					
220 kV					
Up to 132 kV					

<b>Table-4- Number of Sub-station bays in Commercial Operation</b>					
	Status as on				
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
HVDC					
765 kV					
400 kV					
220 kV					
Up to 132 kV					

<b>Table-5- Cost of Outsourcing of Services( Rs. lakh)</b>					
	2017-18	2018-19	2019-20	2020-21	2021-22
Substation O&M					
Lines O&M					
Security					

Others					
<b>Total</b>					
<b>Table-6- Total O&amp;M Expenditure Including RHQ, but Excluding HVDC Stations</b>					
	2017-18	2018-19	2019-20	2020-21	2021-22
<b>Total</b>					

**Annexure X**

<b>Station wise O&amp;M Expenditure at HVDC Station (Rs. lakh)</b>					
<b>Particulars</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
Name of HVDC Station:					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
Iv) Employee Expenses*					
v) Corporate expenses allocated*					
vi) Other income					
vii) Any other income					
<b>Total Expenditure</b>					

\* Excluding VII Pay arrear paid for period prior to FY 2017-18

**Additional Region-wise Information required from Transmission Licensees (Communication System)**

1. Name of Transmission Company:

2. Name of Transmission Region:

<b>Table-1- Details of Communication system in Commercial Operation</b>					
Particulars	Status as on				
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
OPGW Communication Links in operation(in Kms)					
Number of wideband Communication nodes in operation					
Number of RTUs in operation					
Number of PLCC links in operation					
Number of PMUs in Operation					
Number of Auxiliary Power Supply Nodes in operation					
<b>Table-2- Cost of Services</b>					
Particulars	2017-18	2018-19	2019-20	2020-21	2021-22
Communication system O&M					
PLCC O&M					
RTU O&M					
Auxiliary Power Supply O&M					
Hiring charges of Bandwidth					
Security					
Others					
<b>Total</b>					

**Annexure-XII (A)**

Standard lists of Capital Spares for ICT/Reactor/Bay Equipment/ FSC/ GIS/HVDC station each separately and transmission lines for different conductor configuration needs to be submitted .

<b>ICT *</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Reactor*</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Bay equipments</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>FSC</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>GIS</b>			
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)

1.			
2---			
n			
	<b>HVDC station</b>		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
	<b>Tras. lines 765kv</b>		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
	<b>Tras. lines 400 kV</b>		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			



	<b>Tras. lines 220kV and below</b>		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			

- Note:
- \*Separate break-up should be furnished for elements are in operation and spare elements.
  - The transmission licensee shall provide the reigonwise spare ICTs/Reactors alongwith policy for deploying spare ICTs/reactors and its utilization within a reigon.

**Annexure-XII (B)**

Standard lists of O&M Spares required every year for ICT/Reactor/Bay Equipment/ FSC/ GIS/HVDC station each separately and transmission lines for different conductor configuration needs to be submitted

<b>ICT</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Reactor</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Bay equipments</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>FSC</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>GIS</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)

1.			
2---			
n			
	<b>HVDC station</b>		
S.No	Name of O&M spare		
1.			
2---			
n			
	<b>Tras. lines 765kv</b>		
S.No	Name of O&M spare		
1.			
2---			
n			
	<b>Tras. lines 400 kV</b>		
S.No	Name of O&M spare		
1.			
2---			
n			
	<b>Tras. lines 220kV and below</b>		
S.No	Name of O&M spare		
1.			
2---			
n			

Note: • Separate break-up should be furnished for elements are in operation and spare elements.

**Annexure-XII (C)**

	OPGW/SDH/MUX/PLCC /RTU cards/DC Modules		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2			
Standard list of O&M Spare for OPGW/SDH/MUX/PLCC /RTU cards/DC Modules needs to be submitted			
	OPGW/SDH/MUX/PLCC/ RTU cards/DC Modules		
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2			











**Region wise transmission system availability from 2017-18 to 2021-22**

(To be submitted by each transmission licensee)

	2017-18												
Particulars	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Jan	Feb	Mar	Cumulative for the Year
Regional AC Tr. System													
Regional HVDC System													
Inter Regional HVDC System													
Inter Regional AC System													
Bilateral transmission system													

## b) Deemed transmission system availability

	2017-18												
Particulars	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Jan	Feb	Mar	Cumulative for the Year
Regional AC Tr. System													
Regional HVDC System													
Inter Regional HVDC System													
Inter Regional AC System													
Bilateral transmission system													

## C) Communication system availability

Particulars	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Jan	Feb	Mar	Cumulative for the Year

**Note: Above Data to be provided for each year from 2017-18 onwards till 2021-22.****Month wise availability for each HVDC Systems shall also be provided as per the above format**

**Annexure- XV**

**Details of Gross Fixed Assets from 2017-18 to 2021-22 in respect of Transmission Licensee in the format below:**

<b>Name of Transmission Company:</b>
<b>Name of Transmission Region:</b>

<b>Sl. No</b>	<b>Financial Year</b>	<b>Balance at the beginning of the year</b>	<b>Addition during the year</b>	<b>Retirement of assets during the year</b>	<b>Balance at the end of the year</b>
<b>A</b>	<b>Transmission System</b>				
1	2017 - 2018				
2	2018 - 2019				
3	2019 - 2020				
4	2020 - 2021				
5	2021 - 2022				
<b>B</b>	<b>Communication System</b>				
1	2017 - 2018				
2	2018 - 2019				
3	2019 - 2020				
4	2020 - 2021				
5	2021 - 2022				

**\* Retirement of assets during the year includes Adjustment in Capital Cost on various accounts.**

**Annexure-XVI**

**Details of incidental Expenses During Construction (IEDC) including compensation, employee expenses and other expenses for assets acieveing COD post 01.04.2017:**

Sl. No.	Name of Scheme	Sub-station (S/s)/ Transmission Line (TL)	MVA/ Line Length (km)	Compensation (Forest, crop, Tree, PTCC)	Employee Expenses	Administrative & General Expenses	Any other expenses
1.		S/s					
		TL					
2.		S/s					
		TL					
3.		S/s					
		TL					
...		S/s					
		TL					
...		S/s					
		TL					
...		S/s					
		TL					
n		S/s					
		TL					

**Annexure XVI A**

**Details of Incidental Expenses during Construction (IEDC) with break-up for the Generating stations for which COD is declared after 1.4.2017**

<b>Sl. No.</b>	<b>Item-wise details of expenditure with break-up</b>	<b>Expenditure as on SCOD</b>	<b>Expenditure as on actual COD of unit/station</b>	<b>Time Overrun</b>

**Annexure-XVII**

**Details of Capital Cost of Transmission Line**  
(To be filed by each Transmission licensee)

Sl No.	Year	Configuration	Length (km)	Total Cost	Cost/ km	Cost/ckt-km
1	2006	765 kV D/C				
		765 kV S/C				
		400 kV D/C Twin Moose				
		400 kV D/C Quad Moose				
		400 kV S/C Twin Moose				
		400 kV D/C Triple Snowbird				
		400 kV D/C Twin – HTLS				
		220 kV D/C				
		220 kV S/C				
		132 kV D/C				
		132 kV S/C				
		2	2007			
3	2008					
4	2009					
5	2010					
6	2011					
7	2012					
8	2013					
9	2014					
10	2015					
11	2016					
12	2017					
13	2018					
14	2019					
15	2020					
16	2021					
17	2022					

Note: \*Details of transmission lines as per table given to be provided for the period from 2006 to 2022 as per configuration indicated against year 2006.

**Annexure-XVIII**

Sl No.	Year	Configuration (AC* - 765 kV, 400 kV, 220 Kv, 132kV/HVDC/GIS)	MVA Capacity	No. of Bays	Total Cost	Cost/ MVA	Cost/ bays
1	2006						
2	2007						
3	2008						
4	2009						
5	2010						
6	2011						
7	2012						
8	2013						
9	2014						
10	2015						
11	2016						
12	2017						
13	2018						
14	2019						
15	2020						
16	2021						
17	2022						

Note: \*Nomenclature is as per the highest available voltage level in the sub-station



	(d) Interest on working Capital																		
	Absolute value	(Rs. Crore)																	
	Rate	(%)																	
	(e) Operation and maintenance cost (finally admitted by CERC)																		
	Absolute value	(Rs. Crore)																	
	Rate	(%)																	
	(f) Compensation Allowances																		
	(g) Special Allowance																		
	(h) Supplementary Tariff - Emission Control																		
	Absolute value	(Rs. Crore)																	
	Rate	(%)																	
	(i) Ash Utilisation Expenses	(Rs. Crore)																	
25	AFC	(Rs./ kWh)																	
26	Energy Charge	(Rs./kWh)																	
26.1	Supplemental Energy Charges - Emission Control	(Rs./kWh)																	
27	Total tariff	(Rs. kWh)																	
28	Revenue realisation before tax	(Rs. Crore)																	
29	Revenue realisation after tax	(Rs. Crore)																	
30	Profit/ loss	(Rs. Crore)																	
31	DSM Generation	(MU)																	
32	DSM Rate	(Rs/kWh)																	
33	Revenue from DSM	(Rs. Crore)																	
34	Compensation received for operation below NAPAF																		
35	Part load Compensation received from beneficiriaes																		
36	Amount received from SCED	(Rs Crore)																	

Note: Generating Companies are required to submit data for all generating stations  
This is a general format. Plants of different fuel users have to fill the cells as applicable to them.  
Tariff for the Hydro may be understood as composite tariff.  
The data provided for the corresponding years need to mention as Actual or provisional.  
Data for each Unit and Stage is required to be submitted in additional sheets as per the format





## Summary: Details of Scheme for using Special Allowance in various Units

Rs. Crore

Name of Generating Stations	Special Allowance Allowed				Effective Special Allowance after Income Tax Payment				Completed Cost/ Approved or Award Values of various R&M Schemes	Expenditure Under Special Allowance of Various R&M Schemes (Actual/ Projected)				Details of Schemes
	2009-14	2014-19	2019-23	Total	2009-14	2014-19	2019-23	Total		Actual Upto 31.03.2022	2022-23 (projected)	2023-24 (projected)	2024-25 (projected)	
<b>Total</b>														
<b>Cumulative Expenditure</b>														

Note: Details of actual work carried out for special Allowance to be furnished for each station separately

**DETAILS OF EMISSION CONTROL SYSTEM**

<b>Generating company:</b>
<b>Name of Generating station:</b>
<b>Installed Capacity (MW) :</b>
<b>Type of Emission Control System:</b>
<b>Under Operation/Anticipated Operation Date:</b>

S.No.	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
<b>A</b>							
1	Gross Generation	MU					
2	Auxiliary Consumption - emission control (Actual)	MU					
	Auxiliary Consumption - emission control (Actual)	%					
3	Auxiliary Consumption (Normative)	%					
4	Hours of Operation	Hrs					
5	O&M Expenses (Actual) with Breakup as per format	Rs. Crore					
6	Other maintenace spares consumed^	Rs. Crore					
7	Initial Spares consumed*	Rs. Crore					

**Pls. Note: Where the system is yet not operational guaranteed parameter along with spares cost as per awarded contract to be furnished**

\* Not part of O&M expenses and Pls specify list of the same

S.No.	Particulars	Units	2017-18		2018-19		2019-20		2020-21		2021-22	
			Investment Approval	Approved*	Investment Approval	Approved*	Investment Approval	Approved*	Investment Approval	Approved*	Investment Approval	Approved*
1	Capital Cost of Emission Control System											
1.1	Hard Cost	Rs. Crore										
1.1.1	Civil Works	Rs. Crore										
1.1.2	Plant and Machinery and others	Rs. Crore										
1.1.3	Initial Spares procured	Rs. Crore										
1.2	IDC	Rs. Crore										
1.3	IEDC	Rs. Crore										
1.4	Others. Pls specify	Rs. Crore										
1.4	Completed Cost	Rs. Crore										

\* Wherever cost is yet to be approved by CERC and for which petition has been filed the actual claimed shall be submitted.

\* Where the work is still under execution utility to submit the details of awarded cost

**DETAILS OF REAGENT USED FOR EMISSION CONTROL**

Generating company:
Name of Generating station:
Installed Capacity (MW) :

Reagent Type:

Type of Emission Control System

S.No.	Particulars	Unit	2017-18	2018-19	2019-20	2020-21	2021-22
<b>A.</b>							
1	Average Stock of Reagent	MT					
2	Maximum Storage at Site	MT					
3	Maximum Storage at Site	Days					
<b>B.</b>							
1	Opening Stock of Reagent as on 1st April	MT					
2	Purity of Opening Stock (Reagent)	%					
3	Quantity of Reagent Supplied by Supplier	MT					
4	Adjustment (+/-) in Quantity Supplied	MT					
5	Net Quantity of Reagent Received	MT					
6	Total Cost of Reagent Received	Rs. Crore					
7	Cost of Reagent Received	Rs./MT					
8	Qty of Reagent Consumed	MT					
9	Closing Stock of Reagent as on 31st March	MT					
10	Purity of Reagent received	%					
11	Gross Generation	MU					
12	Fuel Type (coal/lignite)						
13	Sulphur content of Fuel	%					
14	Gross SHR	kCal/kWh					
15	Design SO <sub>2</sub> removal efficiency (Applicable for Wet FGD)	%					
16	SO <sub>2</sub> removal norm (100/200/600 mg/Nm <sup>3</sup> )	mg/Nm <sup>3</sup>					
17	Weighted Average Gross GCV of Fuel Received	kCal/kg					

**DETAILS OF INTEGRATED COAL MINE**

<b>Generating company:</b> <b>Name of Generating station:</b> <b>Installed Capacity (MW) :</b>
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**Name and Location of Integrated Mines:****Table 1: Mine Specific Details**

S. No.	Particulars	Unit	Details
1	Investment Approval	Rs. Crore	
2	Completed Cost/Awarded Cost*	Rs. Crore	
3	Mineable Reserve	MMT	
4	Useful Life of Mine	Years	
5	Type of Mining		
6	Method of Mining		
7	Mining Land (Acquired/Leased)	Hectares	
8	Mining Block Area	Hectares	
9	Peak Rated Capacity	MT	
10	Year in which Peak Rate Capacity to be achieved		
11	Annual Target Quantity (ATQ)	MTPA	
12	SCOD		
13	Actual COD, If achived		
14	Anticipated COD, if under execution		
15	Distance of Loading point from mine end	Km	
16	Scope of Transportation Infrastrucutre (MDO/Generator)		
17	Whether MDO appointed/to be appointed (Yes/No)		
18	Mode of Transporation envisaged		
19	Mine Specific Parameters, if any to be furnished		
20	Actual O&M Cost ( <b>Breakup as per format</b> )	Rs. Crore	
	Salaries, Wages and Allowances		
	Repair and Maintenance		
	Security		
	Insurance		
	Water Charges		
	Other charges ( Pl specify)		

21	Mine Closure Expenses recoverable per year	Rs. Crore	
22	Scope of Mine Closure (MDO/Generating Station		

**Table 2: Useful Life of Mining Assets**

S. No.	Particulars	Years
1	Lease Hold Land	
2	Coal Bearing Land	
3	Buildings	
4	Temporary Erection	
5	Plant and Machinery	
6	Furnitures and Fixtures	
7	Office Equipment	
8	EDP, WP Machines & SATCOM	
9	Vehicles	
10	Electrical Installations	
11	Communication Equipment	
12	Software	
13	Mine Development Expenses	

MDO charges

Annual escalation rate in MDO charges

**Note:** Any other Asset Class not falling under above to be listed separately

**Table 3: Recurring Additional Capital Expenditure on Mining Operations ( to be furnished if not in scope of MDO)**

S. No.	Particulars	Unit	Years>>> Starting COD	1	2	3	.....	.....

**Note: The utility to provide the list of equipment and their replishment schedule based on useful life which shall be incurred on recurring basis through out the entire mine life on the basis of present prices**